NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 07.10.2021 (THURSDAY) COURT OF CHAIRPERSON (VIRTUAL MODE)

<u>10:28 AM</u>

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 156 of 2021	Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd.	Pai Amit	Bishwajit Dubey Srideepa Bhattacharyya Prafful Goyal

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